

Name of the Corporate Debtor : SHREE SAI OTO TUBES MILL LIMITED

Annexure-7

Date of commencement of Liquidation: 08/01/2025; List of Creditors as on 11/02/2025

List of Other Stakeholders (other than financial creditors and operational creditors)
(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether Security Interest relinquished ? Yes/No	Whether related party?	% of voting share in CoC						
1	Employees' Provident Fund Organisation, District Office, Gandhidham (Kachch) (Ministry of Labour & Employment, Govt. Of India)	04-02-2025	25,125	-	EPFO Dues	-	-	NA	-	-	-	-	-	25,125	-	The Liquidator has received the said form is under verification as the claims received by Liquidator cannot be verified as complete handover from erstwhile RP has not yet been completed. Further in line with the provisions of IBC, 2016, the stakeholders consultation committee for now is of the COC members.